

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 373 OF 2018**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Megha Engineering & Infrastructures Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava  
Mr. Nishant Talwar

Counsel for the Respondent(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Ms. Tanya Sareen for R-2  
Mr. Anand K.Ganesan  
for R-4,10,11 & 12

**ORDER**

Learned counsel for both the parties submitted that pleadings are completed in this case and the matter may kindly be listed for hearing.

List the matter for hearing on **27.11.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*